

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.239 - IA/613(AHM)2021
in
CP(IB) 400 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Manoj Kumar & Company
V/s
Mataji Dyeing Mills Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Anurag Bhatt, Adv., Mr. Lokesh Pathak, Adv. &
Mr. Ankur Gupta

For the Respondent :

ORDER

IA/613(AHM)2021

None present for the applicant and respondent. SRA is directed to remain present on the next date of hearing.

List for further consideration on 08.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)